

Division Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) NO.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 11.30 A.M

Name of the Company	SBI -Vs- Adhunik Alloys & Power Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. SUHANI DWIVEDI, Adv.
2. Ms. PRAPA GANGULY, Adv.

SBI

Suhani Adv
23/08/17

Ms. Manoj Bhutani, Adv -
Ms. SIDHARTHA SHARMA, ADV

Corporate Debtors

ORDER

Ld. Counsels for the financial creditor and the corporate debtor are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)